

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

1 Mr. ARVINDH
PANDIAR
THIRIVAMBAR
KANNAN

Sr. Adv. }
Adv. }
For Company

2. K. Gauthan Kumar
Athiban Vijay A.K

Counsel
for
Share holder
Objector

3. T.K. Bhaskar
Periyarathnam

Counsel for
Shareholder/
Objector

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ORDER

Counsels for both the parties are present and prayed for adjournment. At request, time is enlarged. Matter is posted for final arguments. Put up on **21.11.2017 at 10.30 A.M.**

—sd/—

MEMBER (TECHNICAL)
ghk

—sd/—

MEMBER (JUDICIAL)